

Defective Case Register from 2024-02-09 to 2024-02-09

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/3975/2024	JAYDEEP PAL	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED LOGO IS WANTING
2	D-CRLA/4220/2024	BISWAJIT MOHANTY	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-CRLMP/3911/2024	SIDHARTH PRASAD DAS	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-BLAPL/4125/2024	JUGALA KISHORE PANDA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.pages 7,8,11,15 and 17 not legible. 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
5	D-WP(C)/5690/2024	AMIT PRASAD BOSE	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	D-CRLA/4240/2024	SOUBHAGYA SWAIN	2024-02-09	PUT UP FOR FURTHER SR AFTER FILLING OF CONSOLIDATED APPEAL MEMO
7	D-CRLMC/4212/2024	S. SUDHANSU KUMAR SUBUDHI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
8	D-CRLMP/3963/2024	SAPAN KUMAR LENKA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED NOT PROPERLY ADDRESSED
9	D-BLAPL/4192/2024	AMULYA RATNA PANDA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
10	D-WP(C)/5016/2024	AMIT PRASAD BOSE	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 27 NOT LEGIBLE
11	D-WP(C)/6027/2024	JAYADEBA BEHERA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-BLAPL/4130/2024	GOREKHA NATH DAS	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
13	D-CRLMP/3947/2024	PRAVASH CHANDRA JENA	2024-02-09	23-NOMENCLATURE NOT CORRECTLY FURNISHED . THIS MAY BE REGD AS WP(CRL)
14	D-CRLMP/3950/2024	SANKARACHARYA CHOUDHURY	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-CRLMP/3951/2024	PRAMODA KUMAR MISHRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	D-ABLAPL/4117/2024	DEEPAK KUMAR DAS	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. Page nos. 18 and 19 Not legible.
17	D-WP(C)/5781/2024	AMIT PRASAD BOSE	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-BLAPL/4131/2024	BINI MISHRA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Welfare fund of Rs 50/- not paid
19	D-BLAPL/4193/2024	JAYADEBA BEHERA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.verification Not Proper. 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 3.Court fee of Rs.3/-not paid on Affidavit.
20	D-BLAPL/4134/2024	SK. ZAFARULLA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.8 not neat 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
21	D-WP(C)/5940/2024	SISIR DAS	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

22	D-ABLAPL/4075/2024	DHIRENDRA KUMAR MOHAPATRA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-ABLAPL/4094/2024	PRAVASH CHANDRA JENA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. Petition not correctly addressed to Honble Court.
24	D-WP(C)/3425/2024	AKSHAYA KUMAR DORA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED.
25	D-BLAPL/4135/2024	RAMESH CHANDRA MAHARANA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
26	D-WP(C)/3433/2024	AKSHAYA KUMAR DORA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED.
27	D-BLAPL/4138/2024	GOREKHANATH DAS	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
28	D-WP(C)/5692/2024	GOPAL PRASAD JENA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. PAGE 28 AND 46 NOT LEGIBLE
29	D-BLAPL/4141/2024	AMITAV TRIPATHY	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
30	D-BLAPL/4145/2024	RAKESH KUMAR ROUTRAY	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Page no. 13 and 14 not neat
31	D-CMP/5800/2024	RAJESH RANJAN SAHOO	2024-02-09	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.DEFICIT AUTHENTICATION FEE OF RS 1.10 /- NOT FILED
32	D-BLAPL/4180/2024	PARTHA SARATHI DAS	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2. Age of the Executant in

				V.name not tally with the cause title
33	D-BLAPL/4194/2024	AMULYA RATNA PANDA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Index under Annexure -2 not properly page marked
34	D-BLAPL/4149/2024	SUCHIT KUMAR NAYAK	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
35	D-BLAPL/4198/2024	MANAS KUMAR CHAND	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
36	D-ABLAPL/4121/2024	S.N.PRADHAN	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. Name not tally with signature. Deficit Court fee Rs.1/- not paid in affidavit.
37	D-WP(C)/5689/2024	PRAFULLA CHANDRA DAS	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	D-WP(C)/5676/2024	SISIR DAS	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
39	D-CRLMP/3670/2024	PRAFULLA KUMAR KAR	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
40	D-WP(C)/5278/2024	SAIBRATA RATH	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
41	D-BLAPL/4204/2024	JUGALA KISHORE PANDA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
42	D-WP(C)/5686/2024	GOPAL PRASAD JENA	2024-02-09	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.DEFICIT C.FEE OF RS 10 /- TO BE PAID 2.FATHER NAME OF PETNR 8 AND 9 NOT GIVEN IN C.T 3.ANNX 1,2 AND 4 BE ATTESTED 4.PAGE 28 AND ANNX 5 ARE NOT LEGIBLE
43	D-RPFAM/5508/2024	SHAIK ABDUL NAYEEM	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER.

				NAME OF THE VILLAGE OF BOTH THE PETNR AND OPP PARTIES DOES NOT TALLY WITH THE COURT BELOW (VIDE ANNEX 5)
44	D-BLAPL/4118/2024	JUGALA KISHORE PANDA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
45	D-BLAPL/4151/2024	LAXMINARAYAN PATEL	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
46	D-BLAPL/4207/2024	LAMBODOR ACHARI	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.13 not neat and legible. 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
47	D-CRLMC/3930/2024	SASMITA NANDA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
48	D-CRLMP/3692/2024	SANDEEP RAJ PANDA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D-BLAPL/4231/2024	GYANA RANJAN DHAL	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
50	D-WP(C)/5621/2024	AJAY KUMAR NAYAK	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 5-SECOND COPY OF PETITION NOT FILED.
51	D-WP(C)/5694/2024	GOPINATH MISHRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-MACA/2027/2024	SUSANT KUMAR MOHANTY	2024-02-09	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
53	D-WP(C)/5674/2024	ANURAG PATI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-BLAPL/4153/2024	PVS NANAJI ACHARY	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
55	D-ABLAPL/4046/2024	AMLAN SHAKTI PAUL	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

56	D-WA/6077/2024	SUKANTA KUMAR NAYAK (2)	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-WP(C)/6062/2024	ASHOK KUMAR MOHAPATRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	D-WP(C)/5471/2024	PRASANTA KUMAR DAS	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
59	D-CRLMP/3765/2024	H.N.MOHAPATRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 1. LTI NOT ATTESTED IN V.NAMA 2. C.T NOT PROPERLY ADDRESSED
60	D-BLAPL/4120/2024	SOUMYA RANJAN DAS	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
61	D-BLAPL/4157/2024	BHABANI PRASAD PRADHAN	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2. Page no .36 not neat and legible
62	D-RPFAM/5619/2024	SURYAKANTA DWIBEDI	2024-02-09	1. ENROLMENT NO. OF ONE OF THE SIGNING ADVOCATE NOT FURNISHED 2.CODE NOT CORRECTLY INDICATED 3. AFFIDAVIT FILED IN THE PETITION AND IA NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULES,1948 4.GOOD GROUND CERTIFICATE NOT FURNISHED
63	D-CRLMP/3759/2024	PRASANT KUMAR SAHOO	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-WP(C)/5432/2024	SATYAJIT SAMAL	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-WP(C)/5534/2024	MAHENDRA KUMAR PRADHAN	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-WP(C)/4947/2024	RANJAN KUMAR NAYAK	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				20-VERNACULAR CERTIFICATE NOT FURNISHED. PAGE 16 TO 22 NOT LEGIBLE
67	D-WA/6071/2024	SUKANTA KUMAR NAYAK (2)	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-RPFAM/5593/2024	DOLAGOBINDA MOHAPATRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED CERTIFICATE OF GOOD GROUND NOT FURNISHED
69	D-CONTC/5113/2024	ADV.	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	D-WP(C)/5859/2024	GYANA RANJAN DHAL	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-BLAPL/4122/2024	SATYA RANJAN MULIA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Petition not correctly addressed to Hon'ble Court
72	D-BLAPL/4158/2024	SURYAKANTA DWIBEDI	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
73	D-WP(C)/5748/2024	TIRTH KUMAR SAHU	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
74	D-WP(C)/4943/2024	SUBHADUTTA ROUTRAY	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. ANNX 1 NOT NEAT AND LEGIBLE
75	D-ABLAPL/4047/2024	DEEPAK KUMAR MOHAPATRA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no. 11 and 12 not neat.
76	D-WP(C)/5529/2024	MIHIR SAHOO	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
77	D-WP(C)/5874/2024	NIROD KUMAR SAHU	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. pg. 42 not legible.
78	D-WP(C)/5435/2024	SATYAJIT SAMAL	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

79	D-WP(C)/5022/2024	RAMESH CHANDRA MISHRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-WP(C)/4938/2024	HARIPAD MOHANTY	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
81	D-WP(C)/6029/2024	JAYADEBA BEHERA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D-WA/6076/2024	SUKANTA KUMAR NAYAK (2)	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-WP(C)/6005/2024	BIDESH RANJAN BEHERA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
84	D- CONTC/5916/2024	BIKRAM KESHARI MOHANTY	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
85	D-CMP/4775/2024	GOPAL CHANDRA PANIGRAHI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. DATE NOT FURNISHED IN VNAMA 2. AWF OF RS 15/- AND ACWF OF RS 2/-NOT PAID 3 NOT PROPERLY ADDRESSED 4. ANNEXURES ARE NOT MARKED NUMERICALLY 5. PAGE 10,11,12,14,16, 20 NOT LEGIBLE
86	D- CONTC/4828/2024	ADV.	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D- BLAPL/4236/2024	SUCHIT KUMAR NAYAK	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. Page marking in index and petition not tally.
88	D- ABLAPL/4127/2024	SATYA NARAYAN MISHRA 4	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
89	D-WP(C)/5721/2024	ER. DEBASHISHA HOTA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-WP(C)/5939/2024	PRADEEP KUMAR MAHAPATRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
91	D-WA/6093/2024	SUKANTA KUMAR NAYAK (2)	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-WP(C)/5941/2024	PRADEEP KUMAR MAHAPATRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
93	D-WP(C)/5696/2024	GOPAL PRASAD JENA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.ANNX 1,2 AND 7 NOT ATTESTED 2.PAGE 28 AND ANNX 5 NOT LEGIBLE 3. PAGE 2 TO 11 NOT SIGNED BY ADVOCATE
94	D-CRLMP/3661/2024	DURGA PRASAD S. MALLICK	2024-02-09	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 1.DATE OF EXECUTION NOT GIVEN IN V.NAMA 2.OP NO.2 IS MINOR IN C.T 3.DEFICIT AUTHENTICATION FEE OF RS 1.10 /- NOT FILED
95	D-CONTC/4922/2024	ADV.	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. OPP NO 4 IN WP(C) NO 30360 OF 2023 IS NOT MADE A PARTY
96	D-BLAPL/4159/2024	SHAKTI PRASAD DAS	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
97	D-BLAPL/4181/2024	PARTHA SARATHI DAS	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Annex. no. 1 not properly marked in the petition page no.4 and para sl.3 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
98	D-WP(C)/4925/2024	SUPRIYO RANJAN MAHAPATRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 5-SECOND COPY OF PETITION NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. C.T NOT PROPERLY ADDRESSED
99	D-WP(C)/5415/2024	PRADEEP KUMAR MAHA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
100	D-CONTC/4936/2024	DAYANANDA MOHAPATRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED.
101	D-BLAPL/4161/2024	SHAKTI PRASAD DAS	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2. page no.13 not neat.
102	D-WP(C)/4958/2024	RANJAN KUMAR BEHERA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. PAGE 12,22,24,29,30,31,36,38,51 NOT LEGIBLE
103	D-WP(C)/5552/2024	SUSHANTA KUMAR PRADHAN	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D-WA/6091/2024	SUKANTA KUMAR NAYAK (2)	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D-CRLMP/3872/2024	AGNIHOTRA SAHU	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
106	D-CONTC/5914/2024	BIKRAM KESHARI MOHANTY	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
107	D-CRLMP/4036/2024	BIGYAN KUMAR SHARMA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D-BLAPL/4167/2024	SATYA RANJAN MULIA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
109	D-BLAPL/4182/2024	DEBASIS MISHRA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
110	D-ABLAPL/4139/2024	GOPAL KRUSHNA MOHANTY	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. Petition not correctly

				addressed to Honble Court. Page nos 18,26 ,27 and 31 not neat and legible.
111	D-ABLAPL/4048/2024	BHABANI SANKAR DAS	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.13 not neat.
112	D-WA/6087/2024	SUKANTA KUMAR NAYAK (2)	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D-CRLMC/3823/2024	BHABANI SANKAR MISHRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
114	D-CONTC/5313/2024	ADV.	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
115	D-CRLMP/4052/2024	SRINIVAS MOHANTY	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.T NOT PROPERLY ADDRESSED
116	D-BLAPL/4177/2024	PRASANTA KUMAR NANDA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
117	D-ABLAPL/4110/2024	AKSHAYA KUMAR BISOI	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
118	D-BLAPL/4209/2024	ACHYUTANANDA PATTANAIK	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Petition not correctly addressed to Hon'ble Court 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
119	D-WP(C)/6016/2024	BISHNU PRASAD PRADHAN	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
120	D-CRLMC/3895/2024	BHABANI SANKAR MISHRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
121	D-CONTC/5009/2024	ADV.	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
122	D-WP(C)/5699/2024	GOPAL PRASAD JENA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1.ANNX 1,4 AND 7 NOT ATTESTED 2.PAGE 28 AND ANNX 5 ARE NOT LEGIBLE
123	D-RVWPET/4119/2024	SAMAPIKA MISHRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 16-PETITION/APPEAL NOT IN TIME DELAY OF 6 DAYS
124	D-CRLMP/3658/2024	RANJAN KUMAR ROUT	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D-RPFAM/5538/2024	SAMARENDRA MOHANTY	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. SYNOPSIS DATE CHART NOT FILED
126	D-ABLAPL/4142/2024	JNYANANANDA PANDA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
127	D-CONTC/4963/2024	ADV.	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
128	D-CONTC/5354/2024	ADV.	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
129	D-CRLMP/3625/2024	RITURANJAN CHHOTARAY	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
130	D-BLAPL/4178/2024	PRASANTA KUMAR NANDA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
131	D-CMP/5368/2024	SUKANTA KUMAR NAYAK	2024-02-09	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. AU FEE RS. 1.10 NOT PAID
132	D-BLAPL/4210/2024	DEBASIS MISHRA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
133	D-BLAPL/3959/2024	JYOTIRMAYA SAHOO	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
134	D-CONTC/4966/2024	ADV.	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
135	D-CONTC/5614/2024	ADV.	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
136	D-CRLMP/3707/2024	PRATIK DASH	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNEX 4 IS NOT LEGIBLE
137	D-RPFAM/5396/2024	AMULYA RATNA PANDA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.

138	D-ABLAPL/4143/2024	JNYANANANDA PANDA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
139	D-BLAPL/4184/2024	ASHOK KUMAR SWAIN (1)	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.page nos. 35,43,45, and 53 not neat. 3.BLAPL NO.10170/2023 or. dtd.9-11-2023 vide Annex. 6 filed but not tally with index.
140	D-ABLAPL/4146/2024	BIBHUTI RANJAN MOHANTY	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
141	D-BLAPL/3960/2024	SOUMYA RANJAN MOHANTY	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
142	D-WP(C)/769/2024	SANDEEP PATRO	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 2. GROUNDS NOT STATED IN BLOCK LETTER AT PAGE 4
143	D-CONTC/4964/2024	JYOTIRMAY GUPTA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 5 NOT INDICATED IN INDEX AS WELL AS PETN
144	D-WP(C)/5669/2024	BIPLABA P.B. BAHALI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D-CONTC/5005/2024	ADV.	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
146	D-CMP/5585/2024	SUDEEP KUMAR SARANGI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. OP NO.1 NOT REPRESENTED THROUGH ALONGWITH ADDRESS
147	D-CRLMC/4352/2024	SARBESWAR SAHOO	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D-CMP/5607/2024	PADMANAV BHUTIA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. STATUS OF PARTIES IN COURT BELOW NOT FURNISHED IN C.T
149	D-ABLAPL/4112/2024	CHINMAYA MISHRA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. Page no. 11 not neat and legible.
150	D-ABLAPL/4049/2024	SUSMITA PATTNAIK	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
151	D-WP(C)/6037/2024	RAMAKANTA SARANGI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D-WP(C)/6070/2024	BRAJA MOHAN SARANGI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.C.T NOT PROPERLY ADDRESSED 2.SYNOPSIS AND DATE CHART NOT FILED
153	D-WP(C)/5518/2024	SUBASH CHANDRA SAHOO	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D-BLAPL/4214/2024	SANJIB KUMAR BHANJADEO	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.s 12 to 14 are not neat and legible 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
155	D-ABLAPL/3969/2024	SUSANT KUMAR JENA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
156	D-WP(C)/5792/2024	LALIT KUMAR MAHARANA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
157	D-CONTC/4996/2024	ADV.	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS DATE CHART NOT FILED
158	D-WP(C)/6035/2024	RAMAKANTA SARANGI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 186 TO 188 ARE NOT LEGIBLE
159	D-WP(C)/6017/2024	BRAJA MOHAN SARANGI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.C.T NOT PROPERLY ADDRESSED
160	D-CRLMP/3915/2024	AYODHYA NATH LENKA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
161	D-BLAPL/4216/2024	SANJIB KUMAR BHANJADEO	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
162	D-WP(C)/4802/2024	TUNA SAHU	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
163	D-WP(C)/6033/2024	RAMAKANTA SARANGI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 90 IS NOT LEGIBLE
164	D-WP(C)/4987/2024	GHANASHYAM DASH	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
165	D-WP(C)/5887/2024	ABINASH ROUTRAY	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
166	D-WP(C)/5197/2024	SARAT KUMAR GAJENDRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
167	D-BLAPL/4217/2024	SANJIB KUMAR BHANJADEO	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
168	D-CONTC/4902/2024	SASANKA SEKHAR SAHOO	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
169	D-WP(C)/6030/2024	RAMAKANTA SARANGI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
170	D-WP(C)/5961/2024	BIJAYA KUMAR BEHERA 1	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
171	D-WP(C)/5931/2024	ABINASH ROUTRAY	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
172	D-WP(C)/5021/2024	RAMESH CHANDRA MISHRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. LAA FUND RS. 10/- TO BE PAID
173	D-WP(C)/4931/2024	SUPRIYO RANJAN MAHAPATRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 5-SECOND COPY OF PETITION NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER.

				18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. RS 10/- FOR HCLAWF NOT PAID 2. NOT PROPERLY ADDRESSED
174	D-ABLAPL/4147/2024	DEBADATTA MOHANTY	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. pages 16,17 and 25 not legible.
175	D-WP(C)/4423/2024	NIRA SUNDAR PANDA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
176	D-WP(C)/6032/2024	RAMAKANTA SARANGI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
177	D-BLAPL/3523/2024	KISHORE KUMAR MISHRA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Not properly address to
178	D-BLAPL/4109/2024	SOUMYA RANJAN DAS	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
179	D-WP(C)/5019/2024	RAMESH CHANDRA MISHRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
180	D-WP(C)/5660/2024	ALOK KUMAR PANDA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-BLAPL/4218/2024	SANJIB KUMAR BHANJADEO	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
182	D-RSA/5600/2024	GYANALOKA MOHANTY	2024-02-09	PUT UP FOR SR AFTER THE VALUATION OF THE APPEAL IS FURNISHED
183	D-WP(C)/6020/2024	BRAJA MOHAN SARANGI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.C.T NOT PROPERLY ADDRESSED
184	D-BLAPL/3957/2024	JYOTIRMAYA SAHOO	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
185	D-ABLAPL/4113/2024	AKSHAYA KUMAR BISOI	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. Page no 8 not neat.
186	D-BLAPL/4225/2024	KABIRAJ PRADHAN	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
187	D-WP(C)/5127/2024	ADHIRAJ MOHANTY	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
188	D-WP(C)/5963/2024	BIJAYA KUMAR BEHERA 1	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
189	D-ABLAPL/4114/2024	CHINMAYA MISHRA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI. Page no11 not neat and legible.
190	D-BLAPL/4227/2024	PRAVASH CHANDRA JENA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
191	D-WP(C)/6006/2024	SUBRAT MISRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
192	D-WP(C)/6128/2024	MANORANJAN NAYAK	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
193	D-ABLAPL/4148/2024	BHABANI SANKAR MISHRA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
194	D-WP(C)/5659/2024	BHABANI SANKAR MISHRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
195	D-WP(C)/5129/2024	NARAYAN PRASAD PARIJA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. SIGNATURE OF PETNR NO.3 IN V.NAMA NOT TALLY WITH THE NAME MENTIONED IN C.T 2.C.T NOT PROPERLY ADDRESSED 3.PAGE 15,20 NOT LEGIBLE

196	D-WP(C)/4934/2024	BHABANI PRASAD MOHANTY	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
197	D-WP(C)/5115/2024	KAJAL SAHOO	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
198	D-WP(C)/4988/2024	TRILOCHAN PANIGRAHI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
199	D-CONTC/4825/2024	ADV.	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.THE HONBLE THE ACJ AS ON DATE OF FILING NOT PROPERLY ADDRESSED
200	D-ABLAPL/4150/2024	SANJIB KUMAR BHANJADEO	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
201	D-WA/6011/2024	SURYA NARAYAN PATNAIK,A.G.A	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
202	D-WP(C)/5691/2024	GOPAL PRASAD JENA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.ANNX 1,2 AND 4 NOT ATTESTED 2.PAGE 28 AND ANNX 5 NOT LEGIBLE
203	D-CRLA/4213/2024	TARA PRASAD MOHAPATRA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
204	D-WP(C)/5192/2024	BIRAJA PRASANNA DAS	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.
205	D-WP(C)/4991/2024	BIREN SANKAR TRIPATHY	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
206	D-BLAPL/4096/2024	CHIRANJIB ROUT	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
207	D-WP(C)/6115/2024	NAGEN KUMAR BARIK	2024-02-09	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.DEFICIT COURT FEE OF RS 18 /- NOT PAID
208	D-WP(C)/5196/2024	BIRAJA PRASANNA DAS	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. RULE 8 OF OHC PIL RULE NOT COMPLIED WITH
209	D-CRLMP/3917/2024	SIDDHARTH GOUTAM DAS	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 15-ALL PAPERS NOT PROPERLY SIGNED. ANXS. 1 AND 2 ARE NOT ATTESTED. PG. 2 TO 6 NOT SIGNED BY ADV.
210	D-ABLAPL/4115/2024	AKSHAYA KUMAR BISOI	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI.
211	D-WP(C)/5812/2024	MANORANJAN PADHI	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
212	D-BLAPL/4098/2024	CHIRANJIB ROUT	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
213	D-BLAPL/4185/2024	BISHNU PRASAD PRADHAN	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.page no. 23 not neat. 3. copy of order dtd. 22-11-2023 in BLAPL.NO 13042/2023 vide Annex.3 filed, but not tally with index.
214	D-WP(C)/6054/2024	JAYADEBA BEHERA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
215	D-RPFAM/5390/2024	MANAS KUMAR CHAND	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. AGE OF THE PETNR AND OPP PARTIES DOES NOT TALLY WITH AGES FURNISHED IN THE COURT BELOW
216	D-BLAPL/4101/2024	CHIRANJIB ROUT	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
217	D-CRLMP/3972/2024	DEBI PRASAD PATNAIK	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
218	D-BLAPL/4186/2024	UMAKANTA BARIK	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the Executant in V.nama not tally with the cause title. 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
219	D-ABLAPL/4074/2024	JYOTIRMAYA SAHOO	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page no 15 not neat. Date of FIR mentioned in the Index not tally to the FIR.
220	D-CRLMP/3932/2024	AMULYA RATNA PANDA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
221	D-CONTC/5384/2024	KIRAN ROUT	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PRAYER NOT PROPER
222	D-BLAPL/4111/2024	PRAMOD KUMAR JENA	2024-02-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
223	D-CRLMC/4022/2024	AMIT PRASAD BOSE	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
224	D-WP(C)/5698/2024	GOPAL PRASAD JENA	2024-02-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.ANNX 1 AND 2 NOT ATTESTED 2.PAGE 28 AND ANNX 5 NOT LEGIBLE

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 09-02-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/806/2023	CMAPL/806/2023	RABINDRA NATH DEBATA	OTHERS. COPY OF DISMISSAL ORDER NOT FILED OTHERS. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.